

**HIGH COURT OF SIKKIM**

Record of proceedings

**W.P. (C) No. 18 of 2022**

SHRI PRAVIN SHARMA

.... PETITIONER

VERSUS

SIKKIM UNIVERSITY & ORS.

.... RESPONDENTS

Date: 06.05.2022

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioner : Mr. Thupden Youngda, Advocate.  
Mr. Purab Wangdi, Advocate.

For Respondent : Mr. Thinlay Dorjee Bhutia, Government Advocate.  
Nos. 2 & 3. Mr. Zigme Bhutia, Advocate (Standing Counsel).

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Mr. Thupden Youngda, learned counsel for the petitioner submits that he desires to withdraw the writ petition with liberty to file afresh. Not objected by the learned counsel for the respondents. Liberty sought for is granted. The writ petition stands disposed as withdrawn.

**Judge**